

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)**

Subject: Select lists of the candidates for the post of Junior Assistants in Subordinate Courts of Kashmir and Jammu Provinces in pursuance to Advertisement Notification Nos. 986 dated 20.02.2014 and 1337 dated 25.03.2015 and operation of waiting list thereof.

ORDER

No.: 176

Dated: 17.05.2017

Whereas, pursuant to advertisement Notification Nos. 986 dated 20.02.2014 and 1337 dated 25.03.2015, select lists/ appointment orders along with waiting lists of the candidates for the posts of Junior Assistants under different categories in Subordinate Courts of Kashmir and Jammu Provinces were issued vide this Secretariat's orders No. 1057 and 1058 dated 27.12.2016 respectively.

Whereas, posting orders in respect of the aforesaid appointees were issued vide this Secretariat's orders No. 1059 and 1060 dated 28.12.2017 with the stipulation that the appointees shall join their place of postings within a period of 21 days from the date of receipt of the orders and in case any appointee fails to join within the stipulated period of 21 days, his/her appointment shall be cancelled without any further notice.

Whereas, as per the information received from the concerned Principal District & Sessions Judges of both the Provinces of the State, the below mentioned candidates failed to join their place of postings within stipulated period of joining time:

Kashmir Province

- 1) Ms. Shabeena Ashraf, appointed as Junior Assistant under RBA Category pursuant to Notification No. 986 dated 20.02.2014.
- 2) Shri Gulzar Ahmad Mir appointed as Junior Assistant under RBA Category pursuant to Notification No. 986 dated 20.02.2014.
- 3) Ms. Sidra Mehboob appointed as Junior Assistant under OM Category pursuant to Notification No. 1337 dated 25.03.2015.
- 4) Ms. Sumira Gul appointed as Junior Assistant under ST Category pursuant to Notification No. 1337 dated 25.03.2015.

Jammu Province

- 1) Ms. Kamni Kumari appointed as Junior Assistant under OM Category pursuant to Notification No. 986 dated 20.02.2014.
- 2) Shri Akhilesh Sharma appointed as Junior Assistant under OM Category pursuant to Notification No. 1337 dated 25.03.2015.

- 3) Shri Ravi Khajuria appointed as Junior Assistant under OM Category pursuant to Notification No. 1337 dated 25.03.2015.
- 4) Shri Ravi Kumar appointed as Junior Assistant under SC Category pursuant to Notification No. 1337 dated 25.03.2015.
- 5) Shri Lakhwinder Kumar appointed as Junior Assistant under SC Category pursuant to Notification No. 1337 dated 25.03.2015.
- 6) Shri Shafaq Ahmed appointed as Junior Assistant under RBA Category pursuant to Notification No. 1337 dated 25.03.2015.
- 7) Ms. Mehrun Nisa Khan appointed as Junior Assistant under ST Category pursuant to Notification No. 1337 dated 25.03.2015.

Whereas, one more candidate namely Ms. Sameena Rouf, who was appointed as Junior Assistant under OM Category in Divisional Cadre Kashmir pursuant to Notification No. 986 dated 20.02.2014, resigned from the services immediately after joining and her resignation has been accepted with effect from 09.03.2017.

Whereas, the posts against which the aforesaid candidates were appointed have been declared vacant and the candidates figuring in the waiting list as per merit have been considered for their temporary appointment against the vacancies accrued due to non joining/resignation of aforesaid appointees.

Now therefore, sanction is hereby accorded to the temporary appointment of following candidates as per merit out of the waiting lists of the main select lists issued by this Secretariat vide Notification Nos. 986 dated 20.02.2014 and 1337 dated 25.03.2015, as Junior Assistants in the pay band of Rs. 5200-20200 with Grade Pay of Rs. 1900 in the Subordinate Courts of Kashmir and Jammu Divisions:

Kashmir Province

- 1) Shri Mohammad Sadiq Parry S/o Gh. Nabi Parry R/o Bandgam, Beerwah Budgam, figuring at S. No. 1 in the waiting list under OM Category pursuant to the Notification No. 986 dated 20.02.2014, is appointed as Junior Assistant against the vacancy having fallen vacant by resignation of Ms. Sameena Rouf, figuring at S. No. 8 under OM Category in Order No. 1057 dated 27.12.2016 pursuant to Advertisement Notification No. 986 dated 20.02.2014.
- 2) Shri Raees Ahmad Dar S/o Gulam Mohamad Dar R/o Lisser, Chawalgam, Kunderpora Kokernag, Anantnag, figuring at S. No. 1 in the waiting list under RBA Category pursuant to Notification No. 986 dated 20.02.2014, is appointed as Junior Assistant against the vacancy having become available by non-joining of Ms. Shabeena Ashraf, figuring at S. No. 5 under RBA Category in Order No. 1057 dated 27.12.2016 pursuant to Advertisement Notification No. 986 dated 20.02.2014.
- 3) Shri Mohd. Yousaf S/o Abdul Quyoom Sheikh R/o Nawagabra Karnah, Kupwara, figuring at S. No. 2 in the waiting list under RBA Category pursuant to the Notification No. 986 dated 20.02.2014, is appointed as Junior Assistant against the vacancy having become available by non-joining of Shri Gulzar Ahmad Mir, figuring at S. No. 8 under RBA Category in Order No. 1057 dated 27.12.2016 pursuant to Advertisement Notification No. 986 dated 20.02.2014.

- 4) Ms. Mehnaz Farooq D/o Farooq Ahmad Ganai R/o Malik Aangan, Fateh Kadal, Srinagar, figuring at S. No. 1 in the waiting list under OM Category pursuant to the Notification No. 1337 dated 25.03.2015, is appointed as Junior Assistant against the vacancy having become available by non-joining of Ms. Sidra Mehboob, figuring at S. No. 8 under OM Category in Order No. 1057 dated 27.12.2016, pursuant to Advertisement Notification No. 1337 dated 25.03.2015.
- 5) Shri Nissar Hussain S/o Darwash Ali R/o Karkit Badgam, Kargil, figuring at S. No. 1 in the waiting list under ST Category pursuant to the Notification No. 1337 dated 25.03.2015, is appointed as Junior Assistant against the vacancy having become available by non-joining of Ms. Sumira Gul, figuring at S. No. 2 under ST Category in Order No. 1057 dated 27.12.2016, pursuant to Advertisement Notification No. 1337 dated 25.03.2015.

Jammu Province

- 1) Shri Yasar Arfat S/o Noor Ahmad R/o Vill. Malhar, Moh. Nelhew Tehsil Billawar Kathua, figuring at S. No. 1 in the waiting list under OM Category pursuant to the Notification No. 986 dated 20.02.2014, is appointed as Junior Assistant against the vacancy having become available by non-joining of Ms. Kamni Kumari, figuring at S. No. 32 under OM Category in Order No. 1058 dated 27.12.2016, pursuant to Advertisement Notification No. 986 dated 20.02.2014.
- 2) Ms. Indu Raina D/o Rattan Lal Raina R/o H. No. 543, Subash Nagar, Jammu, figuring at S. No. 1 in the waiting list under OM Category pursuant to the Notification No. 1337 dated 25.03.2015, is appointed as Junior Assistant against the vacancy having become available by non-joining of Shri Akhilesh Sharma, figuring at S. No. 4 under OM Category in Order No. 1058 dated 27.12.2016, pursuant to Advertisement Notification No. 1337 dated 25.03.2015.
- 3) Shri Ajaz Ahmed S/o Abdül Qayoom R/o Vill. Kursari, Bhaderwah Doda, figuring at S. No. 2 in the waiting list under OM Category pursuant to the Notification No. 1337 dated 25.03.2015, is appointed as Junior Assistant against the vacancy having become available by non-joining of Shri Ravi Khajuria, figuring at S. No. 12 under OM Category in Order No. 1058 dated 27.12.2016, pursuant to Advertisement Notification No. 1337 dated 25.03.2015.
- 4) Shri Mohammad Rafi S/o Mohammad Hanief R/o Fazalabad-B, Surankote, Poonch, figuring at S. No. 1 in the waiting list under RBA Category pursuant to the Notification No. 1337 dated 25.03.2015, is appointed as Junior Assistant against the vacancy having become available by non-joining of Shri Shafaq Ahmed, figuring at S. No. 7 under RBA Category in Order No. 1058 dated 27.12.2016, pursuant to Advertisement Notification No. 1337 dated 25.03.2015.
- 5) Shri Ashu Sangotra S/o Sham Lal R/o H. No. 306 Old Basti Bahu Fort, Jammu, figuring at S. No. 1 in the waiting list under SC Category pursuant to the Notification No. 1337 dated 25.03.2015, is appointed as Junior Assistant against the vacancy having become available by non-joining of Shri Ravi Kumar, figuring at S. No. 1 under SC Category in Order No. 1058 dated 27.12.2016, pursuant to Advertisement Notification No. 1337 dated 25.03.2015.
- 6) Ms. Preeti Sangotra D/o Prabhu Dass Sangotra R/o H. No. 97, JMC 365 Chand Nagar Jewel Chowk, Jammu, figuring at S. No. 2 in the waiting list under SC Category pursuant to the Notification No. 1337 dated 25.03.2015, is appointed as Junior Assistant against the vacancy having become available by non-joining of Shri Lakhvinder Kumar figuring

at S. No. 4 under SC Category in Order No. 1058 dated 27.12.2016, pursuant to Advertisement Notification No. 1337 dated 25.03.2015.

- 7) Shri Koshal Kumar S/o Anar Singh R/o Kakol, Bhaderwah, Doda, figuring at S. No. 1 in the waiting list under ST Category pursuant to the Notification No. 1337 dated 25.03.2015, is appointed as Junior Assistant against the vacancy having become available by non-joining of Ms. Mehrun Nisa Khan, figuring at S. No. 3 under ST Category in Order No. 1058 dated 27.12.2016, pursuant to Advertisement Notification No. 1337 dated 25.03.2015.

By Order.


Sd/-
(Jawad Ahmad)
Principal Secretary to
Hon'ble the Chief Justice


No. 1353-56 /PSY

Dated: 17-05-2017

Copy to the:

1. Registrar General, High Court of Jammu and Kashmir.
2. Registrar Vigilance, High Court of Jammu and Kashmir.
..... for information.
3. Shri/ Ms. _____ for information.
4. Incharge NIC, High Court Wing, Srinagar for uploading in the High Court Website forthwith.


(G. M. Parray)
Joint Registrar


17/5/17